

scales of pay of the posts in respect of the following Departments have been sanctioned:—

- (1) Police.
- (2) Civil Supplies.
- (3) Co-operation.
- (4) Judicial.
- (5) Registration.

(b) The proposals in respect of the following departments are still under consideration:—

- (1) Secretariat.
- (2) Excise.
- (3) Forests.
- (4) Jails.
- (5) Education.
- (6) Medical and Public Health.
- (7) Agriculture.
- (8) Government Press.
- (9) Industries, Commerce and Labour.
- (10) Works and Buildings.

(c) No interim relief is proposed.

BENGAL MUNICIPAL ACT

400. Shri Biren Dutt: Will the Minister of States be pleased to state:

(a) whether there is a proposal for extending Bengal Municipal Act to Agartala Municipality; and

(b) if the answer to part (a) above be in the affirmative, what steps have been taken in the matter?

The Minister of Home Affairs and States (Dr. Katju): (a) and (b). The Chief Commissioner is considering in consultation with the local Municipality a proposal to extend the Bengal Municipal Act to Tripura.

SHIPS

401. Shri Badshah Gupta: Will the Minister of Transport be pleased to state:

(a) the number of cargo ships and passenger ships respectively belonging to the Indian companies with the date of each being put to sea;

(b) their respective costs and names of the owners;

(c) their respective routes; and

(d) the names and sea-going dates of the cargo and passenger ships owned by non-Indian nationals wholly or partially?

The Parliamentary Secretary to the Prime Minister: (a) to (c). The required information is given in the statement laid on the Table of the House. [See Appendix VIII, annexure No. 30.]

(d) It is regretted that the required information is not available.

MAIZE AND MILO (PRODUCTION)

402. Shri Ganpati Ram: Will the Minister of Food and Agriculture be pleased to state:

(a) the total area under milo in different States in 1950-51 and 1951-52; and

(b) the total production of maize in different States in 1951-52 and the percentage of increase or decrease in the previous three successive years?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) and (b). Two statements giving the available information in respect of *jawar* and *maize* are placed on the Table of the House. [See Appendix VIII, annexure No. 31.] Milo is not produced in India, and its nearest equivalent is *jowar*.

PULSES

403. Shri Ganpati Ram: Will the Minister of Food and Agriculture be pleased to state:

(a) the total area under the cultivation of pulses in 1951-52 and 1952-53 and specially in Uttar Pradesh;

(b) whether the production of pulses in 1952-53 is surplus in Uttar Pradesh;

(c) if so, how much has so far been transported to the deficit areas during the current year;

(d) what is the area under soyabain and whether the production of soyabain is encouraged in some parts of the various States; and

(e) if so, what is the total additional production in India in 1952-53?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) Final estimates of pulses for 1951-52 have not yet become available, except for 'other Kharif pulses' which include *urad mung*, *moth*, *kulthi* etc. A statement giving the Final Estimates for these pulses and the latest available estimates for other pulses is laid on the Table of the House.